GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4351 ANSWERED ON:16.12.2009 RESERVATION FOR SC/ST/OBC STUDENTS IN EDUCATIONAL AND PROFESSIONAL INSTITUTIONS Chauhan Shri Dara Singh;Pakkirappa Shri S.;Rajaram Shri Wakchaure Bhausaheb;Shantha J.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has taken or proposes to take any steps to ensure reservation strictly for students belonging to scheduled Caste/Scheduled Tribe (SC/ST) and Other Backward Classes (OBC) for admission in educational and professional institutions such as schools, colleges, universities, vocational institutes and engineering colleges;

(b) if so, details thereof, and

(c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (c): Admission in Central Educational Institutions (CEIs) in higher education are made in terms of provisions of Central Educational Institutions (Reservation in Admission) Act, 2006 and in accordance with the directions of the Supreme Court in the matter of Writ Petition (Civil) No 265 of 2006 and a batch of related Writ Petitions and also in the matter of IA No 3 of 2008 in Writ Petition (Civil) No 35 of 2007.

Government have issued directions vide OM No, H/2008-(III)U.I(A) dated 17th October, 2008 to all Central Educational Institutions (CEIs) to ensure strict compliance with the Apex Court's directions. There is no reservation presently for students belonging to the Scheduled Castes (SC), Scheduled Tribes(ST) and Other Backward Classes(OBC) in private educational institutions. For institutions in higher education funded by Stale Governments, the provisions of the legislation, if any of the concerned State Legislature would be applicable.

There is no provision for reservation for students from SC, ST and OBC categories in schools and vocational educational institutions.